

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1131/252(ND)/2018

IN THE MATTER OF:

Govind Radhe Estate Pvt. Ltd.

vs

ROC

...PETITIONER

...RESPONDENT

Section

Under Section 252

Order delivered on 30.09.2019

Coram:

Shri. P.S.N. Prasad,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj,

Hon'ble Member (Technical)

For the Operational Creditor: Sarvesh Bhardwaj, Adv.

For the Corporate Debtor :

For the Income Tax : Vipul Agarwal, Adv.

For the ROC : Mrs. Sweety Khattar Kumar, AROC

ORDER

Heard the counsel for the appellant. AROC is present and their report is already available. Counsel for Income Tax Department is present and their reply is also on record. Having heard the submissions made by the parties orders are reserved in the matter.



Member (T)



**(P.S.N. Prasad)
Member (J)**